

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON PERSONNEL, PUBLIC  
GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa): Sir, I present the Fifty-ninth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Bill, 2013.

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**REPORT OF THE JOINT COMMITTEE ON OFFICES OF PROFIT**

श्री जनार्दन द्विवेदी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, मैं लाभ के पदों संबंधी संयुक्त समिति के नौवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

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**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON COAL AND STEEL**

श्री जुगल किशोर (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित कोयला और इस्पात संसदीय स्थायी समिति (2012-13) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Thirty-fourth Report on 'Demands for Grants (2013-14)' of the Ministry of Mines; and
- (ii) Thirty-fifth Report on 'Demands for Grants (2013-14)' of the Ministry of Steel.

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**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON SOCIAL JUSTICE AND  
EMPOWERMENT**

SHRI MOHAMMAD SHAFI (Jammu and Kashmir): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2012-13):—